

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL)NO.4637/2021

THE STATE OF MADHYA PRADESH & ORS.

PETITIONER(S)

VERSUS

SOMDUTT SHARMA

RESPONDENT(S)

(With IA No. 16560/2021 - EXEMPTION FROM FILING C/C OF THE
(IMPUGNED JUDGMENT & IA 16558/2021 - EXEMPTION FROM FILING O.T.)

Date : 29-09-2021 This petition was called on for pronouncement of
judgment today.

For Petitioner(s) Mr. Mukul Singh, Dy.AG
Mr. Upendra Mishra, Adv.
Mr. Sunny Choudhary, AOR

For Respondent(s) Mr. Prashant Shukla, Adv.
Anushree Shukla, Adv.
Ms. Pratibha Yadav, Adv.
Mr. Kavinesh RM., Adv.
Mr. Divyesh Pratap Singh, AOR

Hon'ble Mr. Justice Abhay S.Oka pronounced the judgment of the
Bench comprising Hon'ble Mr. Justice Ajay Rastogi and His Lordship.

Leave granted.

The appeal is allowed in terms of the signed non-reportable
judgment.

Pending application(s), if any, stand disposed of.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)

(Signed non-reportable judgment is placed on the file)